

Practice Note No. 43

Advocates and parties appearing in person are hereby informed that while filing the proceedings on the Original Side Registry, they shall annex Synopsis to the Pleadings such as Plaint, Petition, etc. in the following format, failing which such Pleadings shall not be entertained:-

SYNOPSIS

Sr. No.	Date	Event	Exhibit No.	Page No.

Dated this 26th day of August, 2015.

Sd/-

Registrar (Judicial I)
High Court, Bombay.

Sd/-

Prothonotary & Senior Master,
High Court, Bombay.